

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI (SPECIAL) BENCH**

(23) C.P.(IB)-633(MB)/2019

CORAM:

SHRI CHANDRA BHAN SINGH  
Member (Technical)

SMT. SUCHITRA KANUPARTHI  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **06.01.2020**

NAME OF THE PARTIES: Ravindra Giri  
V/s  
IGOPL Offshore Private Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

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**ORDER**

1. The Learned Representative for Petitioner is present. None for Respondent.
2. The Learned Counsel for Petitioner has filed a Withdrawal Memo and seeks to withdraw the matter.
3. In this regard, **C.P.(IB)-633(MB)/2019** is **disposed of**. To be consigned to records.

Sd/-

**CHANDRA BHAN SINGH**  
**Member (Technical)**

Sd/-

**SUCHITRA KANUPARTHI**  
**Member (Judicial)**

06.01.2020  
Sushil